

**PRESS RELEASE – 8th MAY 2024 – LAUNCH OF ANDROID MOBILE- APP &
RELEASE OF QR DIRECTORY OF E-SERVICES OF
HIGH COURT OF JHARKHAND, RANCHI**

The High Court of Jharkhand organized a Program for the **launch of Android Mobile- App & Release of QR Directory of e-Services of High Court of Jharkhand, Ranchi**, today, on **8th May 2024** which was attended by all the Hon'ble Judges of the High Court of Jharkhand, the learned Advocate General, Jharkhand and Additional Advocate Generals, Additional Solicitor General and Deputy Solicitor Generals, Chairman, Jharkhand State Bar Council, a Senior Advocate and the learned members of the Bar. The Registrar General, members of the Registry of the High Court of Jharkhand and the CPC team were present and supervising the event.

Speaking on the occasion, **Hon'ble the Acting Chief Justice Shree Chandrashkar** stated that Technology has transformed court proceedings, streamlined processes and enhanced accessibility and efficiency. However, with these advancements come challenges, such as, addressing the Digital divide to ensure equitable access to technology for all participants in the legal process. His Lordship further added that efficiency should reflect in the working and the Jharkhand High Court in just about 70 working days has disposed 24769 cases between 1st January 2024 to 30 April 2024. With only 19 Judges who constitute five Division Benches and nine Single Judge Benches, the High Court of Jharkhand strived hard towards bringing down the pendency of cases. During this period, the rate of disposal in the civil matters is recorded at 176.59% and that in the criminal matters at 123.34%. The average rate of clearance of cases in this Quadrimester is 138.41% leading to reduction in the total pendency by over 6.11% and the final pendency figures at the closing of the First Quadrimester on 30th April 2024 is 35435 civil nature of cases and 44930 criminal nature of cases aggregating to total pendency of 80365 cases compared to total pendency as on 1st January 2024 at 85593. The Acting Chief Justice further stated that the Android Mobile Application and the QR directory will bring convenience to the lawyers as well as other stakeholders of the justice dispensation system specially the litigants.

Hon'ble Mr. Justice Ananda Sen, Judge and Chairperson, Computer and Digitization Committee, High Court of Jharkhand sharing the idea stated

that how the technical team of the High Court of Jharkhand has been working towards fulfillment of the needs of the society by providing the solutions. His Lordship further added that the app has been developed in house by the technical team of CPC, which is released today and will give ease of access to the stakeholders of Justice Dispensation System to avail services like case status, cause list, orders and judgements, display board, e-filing, getting certified copies and other services. The app also provides direct access to e-HCR where more than 3,51,622 Final orders and judgements of High Court of Jharkhand have so far been uploaded. It was also stated that the QR directory will immensely help the litigates who can directly access the individual e-services by scanning the QR code. The directory is released in both Hindi and English language which will be helpful to the stakeholders who are from the districts and remote places. The QR directory will be placed in each District Court and public places so that people can get easy access to the e-services. His Lordship said that the day is not far away when lawyers need not carry files and journals to the court room and can appear in the court paperless. At present two courts are running paperless in High Court of Jharkhand and the case proceedings of one court is on live streaming. He also mentioned that digitisation has also started in the district courts and soon district courts will also go paperless.

The welcome note was addressed by **Shri Mohammad Shakir, Registrar General**, High Court of Jharkhand and the Vote of Thanks was delivered by **Shri Biresh Kumar, Central Project Coordinator**, e-Courts Project, High Court of Jharkhand and the Program was compared by Ms. Tanvee, **Deputy Registrar Judicial**, High Court of Jharkhand. With this new launch, the High Court of Jharkhand ushers in a **new era of accessibility, efficiency, and transparency** in our legal system.